

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 204  
IB-828/ND/2020

**IN THE MATTER OF:**  
MD Zunaid

...PETITIONER

Vs.

M/s. Devika Builders Pvt. Ltd.

...RESPONDENT

**Section**

Under Section 9 of IBC

Order delivered on 07.12.2020  
(Virtual Hearing)

**Coram:**

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :

For the Respondent/ Corporate-debtor :

**ORDER**

No one is present at the time of virtual hearing of the matter. In the interest of justice, post the matter to 4<sup>th</sup> January, 2021.

( -sd- )

(V.K. Subburaj)  
Member (T)

( -sd- )

(P.S.N. Prasad)  
Member (J)